

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:794

ANSWERED ON:04.03.2005

CONSTRUCTION OF HOUSES

Agarwal Shri Dharendra;Barman Shri Hiten;Barman Shri Ranen;Baxla Shri Joachim;Bose Shri Subrata;Mahato Shri Sunil Kumar;Mandal Shri Sanat Kumar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of number of houses constructed and distributed in various parts of the country, district-wise/State-wise under the Rural Housing Scheme for the poor people during the last three years;
- (b) the number of houses proposed to be constructed under the scheme during the Tenth Plan;
- (c) the total assistance given by the Government and the expenditure incurred on the said scheme during the last three years and the current year;
- (d) whether the Government has received requests from State Governments to increase assistance under the said scheme;
- (e) if so, the details thereof, State-wise; and
- (f) the reaction of Government thereto alongwith the present status thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (c) Details of State-wise number of houses constructed, Central release and utilization under the Indira Awaas Yojana (IAY) during the last three years and current year are at Annexure. Under IAY, targets for construction of houses are fixed on year-to-year basis depending on the availability of funds.

(d) to (f) The ceiling on construction assistance under the Indira Awaas Yojana (IAY) has been enhanced from Rs. 20,000/- to Rs. 25,000/- per unit for the plain areas and from Rs. 22,000/- to Rs.27,500/- for the hilly/difficult areas with effect from 1.4.2004. The upper limit in respect of upgradation of unserviceable kutcha house has also been increased from Rs. 10,000/- to Rs. 12,500/- for all areas.

Annexure as referred to in reply of parts (a) to (c) of the Lok Sabha Unstarred Question No.794 due for reply on 4.3.2005

Statement showing year wise/state wise releases (Central plus State), Utilisation of funds and number of houses constructed/upgraded under the Indira Awaas Yojana during last three years and current year i.e. 2004-05

(Rs in lakhs)

Sl.No.	Name of States/UTs	2001-02		2002-03			
		Releases ( C+S ) Const- ructed	Utili- sation houses Const- ructed	No.of Releases ( C+S )	Utili- sation houses	No.of Releases ( C+S )	Utili- sation houses
1	ANDHRA PRADESH	24115.19	15553.62	82228	16476.20	20122.58	126837
2	ARUNACHAL PRADESH	703.41	822.02	4542	984.57	665.38	3423
3	ASSAM	11494.84	10974.00	46817	13316.44	10433.62	65587
4	BIHAR	26630.72	30940.08	167979	26306.53	29339.43	172524
5	CHHATTISGARH	2756.71	2796.40	22996	2703.80	2923.19	16255
6	GOA	70.71	56.88	317	52.00	49.80	269
7	GUJARAT	8166.59	4364.16	27497	7357.34	5330.60	27053
8	HARYANA	1856.39	1677.30	9814	1586.35	1927.66	9840
9	HIMACHAL PRADESH	1137.56	706.68	3852	1143.45	626.66	3413

10	JAMMU & KASHMIR	1364.36	1143.06	7632	611.53	911.35	5749
11	JHARKHAND	5136.68	7723.47	50136	7274.45	8064.81	40482
12	KARNATAKA	7038.59	7261.22	43824	6469.63	7502.49	42452
13	KERALA	5087.91	4618.14	21372	3960.40	4517.33	32107
14	MADHYA PRADESH	9959.45	9534.23	64962	9357.35	10206.99	63691
15	MAHARASHTRA	14524.60	18346.48	88773	13479.60	22637.13	85970
16	MANIPUR	445.81	293.45	1538	346.68	551.34	2571
17	MEGHALAYA	588.60	754.91	3953	1208.20	741.83	3305
18	MIZORAM	232.45	223.78	1275	232.77	231.06	1305
19	NAGALAND	778.41	648.52	4473	388.56	666.73	6698
20	ORISSA	61984.05	32576.78	169488	43391.26	80678.23	444669
21	PUNJAB	1149.51	919.92	5317	798.06	1028.10	5651
22	RAJASTHAN	4421.28	4635.03	30471	4199.08	4715.54	37592
23	SIKKIM	178.43	237.31	1754	199.83	155.17	1149
24	TAMILNADU	9439.27	12065.45	43540	8273.91	14446.87	62988
25	TRIPURA	2225.35	1713.38	10382	2636.51	2050.88	10321
26	UTTAR PRADESH	31371.17	29346.45	171944	27995.78	31225.28	177190
27	UTTARANCHAL	1819.51	2464.75	11245	2682.12	2297.13	11799
28	WEST BENGAL	14272.62	12293.36	71553	13548.11	15188.82	86709
29	A&N ISLANDS	171.55	187.99	858	40.32	188.68	532
30	D&N HAVELI	49.70	22.38	202	0.00	3.48	54
31	DAMAN & DIU	15.58	9.12	66	0.00	8.24	48
32	LAKHSHADWEEP	1.62	3.10	15	2.50	2.75	5
33	PONDICHERY	23.31	42.09	266	74.63	57.31	403

TOTAL 249211.93 214955.51 1171081 217097.96 279496.46 1548641

# = Provisional

C+S = Central plus State matching share

(Table continued...)

Sl.No. Name of States/UTs 2003-04 2004-05#

Sl.No.	Name of States/UTs	2003-04		2004-05#		2003-04	2004-05#
		Releases (C+S)	Utili- sation houses (C+S)	Releases (C+S)	Utili- sation houses (C+S)		
1	ANDHRA PRADESH	17262.21	19453.50	105295	24683.60	14067.70	63781
2	ARUNACHAL PRADESH	1062.81	1215.89	6646	816.57	589.76	2459
3	ASSAM	19603.67	14318.35	78752	21833.43	17120.73	70844
4	BIHAR	34464.13	37422.41	183792	109768.87	32686.55	156542
5	CHHATTISGARH	3360.51	3068.27	18302	4127.79	2093.52	5799
6	GOA	92.75	83.26	233	120.23	95.41	284
7	GUJARAT	4992.84	5817.24	31159	6574.91	4257.07	19518
8	HARYANA	1821.12	1833.58	9175	2329.43	1140.64	4509
9	HIMACHAL PRADESH	765.55	696.12	3841	963.56	811.95	3352
10	JAMMU & KASHMIR	930.89	1253.69	8412	1199.89	612.74	2304
11	JHARKHAND	11591.52	11033.91	60290	14996.48	9458.68	36986
12	KARNATAKA	8773.55	8516.22	49833	10122.77	7028.38	29799
13	KERALA	5697	5767.37	39825	7582.75	4341.89	21167
14	MADHYA PRADESH	11111.39	10734.48	65768	13461.12	6939.33	24637
15	MAHARASHTRA	16420.84	22767.55	103135	19559.31	12198.87	52305
16	MANIPUR	594.73	286.30	1666	705.72	590.09	4594
17	MEGHALAYA	641.57	1147.50	6465	867.81	773.47	3355
18	MIZORAM	426.55	390.72	2202	373.79	170.21	782
19	NAGALAND	898.59	826.19	5966	630.53	492.70	3852
20	ORISSA	36974.73	35728.08	154205	16676.29	12601.49	45836
21	PUNJAB	1070.29	1059.94	6050	1119.48	573.48	2711
22	RAJASTHAN	4997.33	5274.69	41888	6501.43	5176.95	23610
23	SIKKIM	215.61	308.97	2041	273.12	149.22	492
24	TAMILNADU	9230.65	11988.64	57069	12035.31	13272.63	46371
25	TRIPURA	1787.95	2749.89	15003	2547.31	2093.77	4611
26	UTTAR PRADESH	32897.09	34628.98	190950	33819.25	26414.01	122031
27	UTTARANCHAL	4350.72	3977.92	21666	4087.73	3114.66	16001
28	WEST BENGAL	17189.89	15478.41	90601	23248.76	19272.03	106937
29	A&N ISLANDS	110.44	108.52	671	352.93	18.73	60
30	D&N HAVELI	33.35	23.98	14	33.35	0.00	0
31	DAMAN & DIU	0	0.72	7	0.00	0.99	1
32	LAKHSHADWEEP	2.84	2.76	14	3.72	3.32	14

33	PONDICHERY	41.28	45.64	264	108.59	5.75	72
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TOTAL	249414.39	258009.69	1361200	341525.83	198166.72	875616
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# = Provisional

C+S = Central plus State matching share